

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

Civil Appeal No(s).6998/2004

M/S.TRIVENI ENGINEERING & INDUSTRIES LTD

Appellant(s)

VERSUS

COMMNR. OF CENTRAL EXCISE, BANGALORE Respondent(s)
(With appln. (s) for permission to file additional documents)

WITH

C.A.	No.	4162/2006 - (With Office Report)	
C.A.	No.	4414-4415/2010	
C.A.	No.	4430-4433/2010 - (With appln.(s) for	Direction)
C.A.	No.	4437-4439/2010	

Date : 06/08/2014 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Appellant(s)

Mr. Rajesh Kumar,Adv.

Mr. M.P. Devanath,Adv.(Not present)

For Respondent(s)

Mr. K. Radhakrishnan,Sr.Adv.

Ms. Rashmi Malhotra,Adv.

Mr. B.K. Prasad,Adv.(Not present)

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. K. Radhakrishnan, learned senior counsel for the respondent, list the matters next week.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)

Signature Not Verified

Assistant Registrar

Digitally signed by
Sarita Purohit
Date: 2014.08.12
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